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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

**CP(CAA) No. 22/NCLT/AHM/2017
With Gujarat High Court CA no. 530 of 2016**

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 29.03.2017**

Name of the Company: Madhav Infra Projects Ltd.

Section of the Companies Act: Section 230-232 of the Companies Act, 2013

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	NAVIN PARIWA	ADV.	PETITIONER	Natasha.
2.				

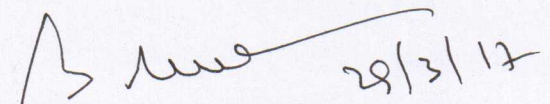
ORDER

Learned Advocate Ms. Natasha Sutaria present for Petitioner.

Additional affidavit filed.

For further hearing regarding creditors.

List the matter for hearing on 30.03.2017


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 29th day of March, 2017.